

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

HYDERABAD

O.A.No.675/92

Date of Judgement: 28.9.93

Between:

1.P.V.Satyanarayana
2.V.Ravindra Rao
3.S.Veerabhadraiah

.. Applicant

AND

- 1.The Director(T.E.) P & T
Directorate, Dak Tar Bhavan,
NEW DELHI.
- 2.The Telecommunications, repre-
sented by its General Manager,
Andhra Pradesh, Hyderabad-1.
- 3.Divisional Engineer (D.E)
(Planning), Dooravani Complex,
Vijayawada-10.
- 4.The Telecom District Engineer,
Warangal.
- 5.The District Manager, Telephones,
Vijayawada-50.
- 6.The District Manager, Telephones,
Warangal.

.. Respondents.

Counsel for the Applicant : Sri A. Satya Prasad

Counsel for the Respondents: Sri N.R.Devaraj

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN
THE HON'BLE SHRI P.T.THIRUVENGADAM : MEMBER (ADMN).

Shri A. Satya Prasad

(31)

OA.675/92

Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

Heard Sri A. Satya Prasad, learned counsel for the applicants and Sri N.R. Devaraj, learned counsel for the respondents.

2. This OA was filed praying for a declaration that the applicants are entitled to the scale of pay in terms of the Third Pay Commission with effect from 1-1-1973 (Notionally) and actual benefits (arrears) from 16-11-1978 as per the CPWD Award of in terms of Judgement in GC.161/87 dated 31-8-1988 of Guwahati Bench.

3. Sri A. Satya Prasad, learned counsel for the applicants submitted that in view of the circular No.22-5/92-TE-II dated 23-8-1993 ~~no~~ further orders are necessary in this OA.

4. Accordingly, the OA is ordered. No costs.

P. J. 26
(P.T. Thiruvengadam)
Member (Admn)

V. Neeladri Rao
(V. Neeladri Rao)
Vice Chairman

Dated : Sept. 28, 93
Dictated in the Open Court

SP/10/93
Deputy Registrar (J)

To

1. The Director (T.E) P&T Directorate, Daktar Bhavan, New Delhi.
2. The General Manager, Telecommunications, A.P.Hyderabad-1.
3. The ^{sk} Divisional Engineer (D.E) (Planning), Dooravani Complex, vijayawada-10.
4. The Telecom District Engineer, Warangal.
5. The District Manager, Telephones, vijayawada-50.
6. The District Manager, Telephones, Warangal.
7. One copy to Mr.A.Satya Prasad, Advocate, 1-1-342, viveknagar, Chikkadapally, Hyderabad.
8. One copy to Mr.N.R.Devraj, Sr.OGSC.CAT.Hyd.
9. One copy to Library, CAT.Hyd.
10. One spare copy.

pvm

22/8/93
P.J. 26

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COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM: M(A)

Dated: 28 - 9 - 1993

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in

O.A.No.

675 | 92

T.A.No.

(W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

Central Administrative Tribunal
DESPATCH

27 OCT 1993

HYDERABAD BENCH.